

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.4175/2013

Thursday, this the 22<sup>nd</sup> day of September 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Hardeep Singh  
Assistant Canteen Supervisor – cum - Cashier  
39 Akanksha Apartments, B-9/12  
Sector 62, NOIDA, UP – 201307

..Applicant

(None)

Versus

1. Secretary, Ministry of Defence  
South Block, New Delhi – 1
2. Director General  
Ordnance Services, Sena Bhawan  
New Delhi – 1
3. Area Accounts Office (WC)  
Delhi Cantt., Delhi – 10
4. Commandant  
Ordnance Depot  
Shakur Basti, Delhi - 56

..Respondents

(Mr. A S Singh, Advocate)

**O R D E R (ORAL)**

**Mr. Raj Vir Sharma:**

None for the applicant. On the last date, i.e., 23.05.2016 also, nobody appeared on his behalf. Therefore, the O.A. is dismissed in default and for non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

**( Raj Vir Sharma )  
Member (J)**

**September 22, 2016**  
/sunil/